

**Prl. District and Sessions Judge**  
**SRI. G S SANGRESHI**  
**PRL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11.00 AM to 02.00PM</b>				
1	EX 99/2017 (SUMMONS)		B.T.Shanthakumar, Mechanic Department of Mechanical Engineering, S.I.T Tumkur <b>Vs</b> The President, Sri Siddaganga Education Society, Tumkur	G.S.Sundara Rao
2	IDact of S10 21/2017 (Respondent evidence)		Smt. Mehar Asgari begum <b>Vs</b> Taluk Social welfare office, Kunigal Taluk, Kunial	
3	EX 109/2018 (HEARING)		Sri rama Transport Finance Co. LTD <b>Vs</b> Mr. Nagesh	Girish
4	EX 114/2018 (STEPS)		Sri rama Transport Finance Co. LTD <b>Vs</b> Mr. Channakeshava N.V.	Girish H.R.
5	R.A. 206/2019 (NOTICE) IA/1/2019 IA/2/2019		Late T.S.Abdul Rashid S/o Abdul Subhan Dead by LRs., <b>Vs</b> Late Abdul Wajeed S/o Late Abdul Subhan dead by LRs.	T.H.Habeeb ulla khan
6	R.A. 235/2019 (ARGUMENTS) IA/1/2019		Veerabhadraiah <b>Vs</b> Doddanarasappa	Krishnaiah C KSS
7	IDact of S10 4/2020 (NOTICE)		Ganganna <b>Vs</b> Divisional Controller, K.S.R.T.C Tumakuru Division.,	a
8	IDact of S10 5/2020 (NOTICE)		P.R.Ravikumar <b>Vs</b> Divisional Controller, K.S.R.T.C Tumakuru Division.,	a
9	IDact of S10 7/2020 (For Filing Claim Statement)		K.Manjunath <b>Vs</b> Divisional Controller, K.S.R.T.C., Tumakuru.,	a KSP
<b>BALANCE BY</b>				
10	EX 31/2019 (NOTICE)		T.K. Narayana Murthy <b>Vs</b> Director, Disabled Welfare Department	Sundara Rao G.S

**ISSUE CAUSE NOTICE**

**Prl. District and Sessions Judge**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
11	EX 90/2020 (NOTICE)		Sri rama Transport Finance Co. LTD <b>Vs</b> Venkatesh H.S.	Ganesh Prasad K.
12	EX 96/2020 (NOTICE)		Sri rama Transport Finance Co. LTD <b>Vs</b> Mohammed Fairoz @ Fairoz Pasha	Ganesh Prasad K.
13	EX 136/2020 (NOTICE)		Shivashree Souharda Credit Cooperative Ltd. <b>Vs</b> Sreenivas Rao	Prem Kumar R.
14	EX 138/2020 (NOTICE)		Shivashree Souharda Credit Cooperative Ltd. <b>Vs</b> Nagesh K.C.	Premkumar R.
15	IDact of S10 21/2020 (NOTICE)		President, Fit well tools and Forgings employees assosiation <b>Vs</b> Fit well tools and Forging private limited	a
<b>STEPS BY</b>				
16	EX 17/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Manjunatha	Niranjan Murthy E
17	EX 18/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Rajanna	Niranjana Murthy E.
18	Civil Misc. 392/2019 (NOTICE)		Lakshmamma <b>Vs</b> Veerachikkaiah	Shivaram H V
19	R.A. 198/2020 (NOTICE) IA/1/2020		Shivanna <b>Vs</b> Special Land Acquisition officer	Jayarangaiah P R

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	SPL.C 553/2016 (NBW)		Medigeshi Police <b>Vs</b> Suresh	Public prosecutor
2	SC 90/2019 (HBC)		Kyathsandra Police station <b>Vs</b> Iliyaz	Public Prosecutor
3	SC 42/2019 (HEARING)		Kyathasandra Police Station <b>Vs</b> Kantharaju M alias Kantha	Public Prosecutor
4	CrI.Misc. 97/2020 (ARGUMENTS)		Suo-Moto-by-Court(Tumkur Town PS) <b>Vs</b> Chandraiah	Public Prosecutor
5	CRL.R.P. 49/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		H.C.Kempegowda <b>Vs</b> G.H. Savitha	B.S.Madhusudhan
<b>OBJECTIONS</b>				
6	CrI.Misc. 1155/2020 (BAIL)		Hanumantharayappa <b>Vs</b> Excise Inspector, Tumkur	Sathisha

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	Civil Misc. 46/2020 (ARGUMENTS)		Special Land Acquisition officer <b>Vs</b> Abdul Khaya	Henjarappa.H
2	Com.O.S 7/2020 (STEPS)		Canara Bank <b>Vs</b> Swathi S.	Mohamed Afroze Ahamed
3	Com.O.S 10/2020 (STEPS)		Canara Bank <b>Vs</b> Latha T.N.	Mohamed Afroze Ahamed
4	Civil Misc. 246/2020 (NOTICE)		The Special Land Acquisition officer officer and Competent authority <b>Vs</b> N.K.Dayananda	B.V.Prakasha Angadi
5	Civil Misc. 247/2020 (STEPS)		The Special Land Acquisition officer and competent authority <b>Vs</b> Vishalamma	B.V.Prakash Angadi
6	Civil Misc. 250/2020 (NOTICE)		The Special Land Acquisition officer and Competent authority <b>Vs</b> S.E.Rupa	B.V.Prakasha Angadi
7	Civil Misc. 265/2020 (Issues notice to the respondent)		The Assistant Commissioner (Laq) <b>Vs</b> Gowramma	D.G.P.
<b>Cases listed below are adjourned due to Covid 19</b>				
8	Civil Misc. 612/2019 (STEPS)	<b>08-02-2021</b>	Ramachandraiah <b>Vs</b> The Manager, Southern Range Transmission System-I, Power Grid Corporation Of India Limited.,	Lakshmisha C.G.
9	EX 3/2020 (STEPS)	<b>08-02-2021</b>	M.Manjunatha <b>Vs</b> The New India Assurance Co.Ltd	Chaluvaraju.A
10	L.A.C. 72/2019 (EVIDENCE)	<b>11-02-2021</b>	N.B.Mohankumar <b>Vs</b> Special Land Acquisition officer	Party in person
11	EX 145/2019 (NOTICE)	<b>12-02-2021</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Hanumanthrayappa	Lokesh T H
12	EX 221/2019 (HEARING)	<b>12-02-2021</b>	M/S Shriram City Union Finance Co.Ltd <b>Vs</b> Srinivasmuthy	B.G.Gowrishankar

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	Civil Misc. 69/2019 (EVIDENCE)	<b>23-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Narasimhaiah <b>Vs</b> The Manager	Roopa Nagaraj
14	Civil Misc. 172/2019 (EVIDENCE)	<b>23-02-2021</b>	Lakshmaiah <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited	B.G.Ningaraja
15	Civil Misc. 173/2019 (EVIDENCE)	<b>23-02-2021</b>	Parvathamma <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited	Y.H.Himantha Raju
16	Civil Misc. 518/2018 (EVIDENCE)	<b>26-02-2021</b>	Lakshmana <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
17	Civil Misc. 519/2018 (EVIDENCE)	<b>26-02-2021</b>	Sannamma <b>Vs</b> Karnatka Power Transmission Corporation Limited	G.N.B.Aradhya
18	Civil Misc. 521/2018 (EVIDENCE)	<b>26-02-2021</b>	Thippeswamy <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
19	Civil Misc. 522/2018 (EVIDENCE)	<b>26-02-2021</b>	Earanna <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
20	Civil Misc. 523/2018 (EVIDENCE)	<b>26-02-2021</b>	Hanumantharayappa <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
21	Civil Misc. 524/2018 (EVIDENCE)	<b>26-02-2021</b>	D.Mudalagiriappa <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
22	L.A.C. 126/2018 (EVIDENCE)	<b>01-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Shankaralingappa <b>Vs</b> The Special Land Acquisition Officer	T.N.Asha Kiran
23	L.A.C. 127/2018 (EVIDENCE)	<b>01-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Rajashekaraiah <b>Vs</b> The Special Land Acquisition Officer	T.N.Asha Kiran

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
24	L.A.C. 128/2018 (EVIDENCE)	<b>01-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Shankaralingappa <b>Vs</b> The Special Land Acquisition Officer	T.N.Asha Kiran
25	L.A.C. 129/2018 (EVIDENCE)	<b>01-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Ranga Swamy <b>Vs</b> The Special Land Acquisition Officer	T.N.Asha Kiran
26	L.A.C. 130/2018 (EVIDENCE)	<b>01-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Mahalingaiah alias Mahalingappa <b>Vs</b> The Specila Land Acquisition Officer	T.N.Asha Kiran
27	L.A.C. 131/2018 (EVIDENCE)	<b>01-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Gangadharaiah <b>Vs</b> The Special Land Acquisition Officer	T.N.Asha Kiran
28	L.A.C. 132/2018 (EVIDENCE)	<b>01-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Basavaraju G.S. <b>Vs</b> The Special Land Acquisiton Officer	T.N.Asha Kiran
29	L.A.C. 133/2018 (EVIDENCE)	<b>01-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Shivamma <b>Vs</b> The Special Land Acquisition Officer	T.N.Asha Kiran
30	L.A.C. 134/2018 (EVIDENCE)	<b>01-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	G.S.Veda Murthy <b>Vs</b> The Special Land Acquisition Officer	T.N.Asha Kiran
31	L.A.C. 135/2018 (EVIDENCE)	<b>01-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Basavaraju alias Basavarajaiah <b>Vs</b> The Special Land Acquisition Officer	T.N.Asha Kiran
32	L.A.C. 3/2019 (EVIDENCE)	<b>01-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Shobha K.S. <b>Vs</b> Special Land Acquisition officer	Jayarangaiah P.R.
33	L.A.C. 10/2019 (EVIDENCE)	<b>01-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Ramaiah <b>Vs</b> Special Land Acquisition officer	Jayarangaiah P.R.
34	L.A.C. 17/2019 (FOR ENQUIRY)	<b>01-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Veeraiah <b>Vs</b> Special Land Acquisition officer	Jayarangaiah P.R.
35	L.A.C. 84/2017 (EVIDENCE)	<b>01-03-2021</b>	Puttarangaiah <b>Vs</b> Special Land Acquisition Officer, Tumakuru Raidurga Railway	P.R.Jayarangaiah

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**II ADDL. DISTRICT & SESSIONS JUDGE**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	SC 104/2017 (ARGUMENTS)		Women Police Station <b>Vs</b> Shaik Mohammed Alias Mohammed	Public Prosecutor
2	CRL.A 70/2018 (ARGUMENTS)		Shivagangappa <b>Vs</b> Gubbi Police station	M.Mallikarjunaiah
3	CRL.A 36/2020 (ORDERS)		Madhu Transport Company.,Rajnish Jain <b>Vs</b> Authorized Officer and Deputy Commissioner of Excise.,	Bhat G K

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<b><u>02.45 PM to 05.45PM</u></b>				
1	R.A. 52/2020 (ARGUMENTS)		Papaiah <b>Vs</b> Venkatesh	E H
2	Com.O.S 14/2020 (STEPS)		Canara Bank <b>Vs</b> Hanumantha Raju	Jagadeeshappa
3	Com.O.S 28/2020 (NOTICE) IA/1/2020		The Indian Overseas Bank., <b>Vs</b> Venkatesh	Harishbabu M S
4	R.A. 43/2020 (ARGUMENTS)		The Secretary <b>Vs</b> R.N.Indrakumar	K N R
5	R.A. 56/2020 (ARGUMENTS)		Anthuraiah <b>Vs</b> G.A.Lakshamma	Rajanna K C
<b>Cases listed below are adjourned due to Covid 19</b>				
6	R.A. 190/2020 (Respondent evidence)	<b>27-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	K.Kempasiddaiah <b>Vs</b> Ayeshabi	Shivabasappa
7	R.A. 65/2020 (await notice)	<b>27-01-2021</b>	The Comissioner <b>Vs</b> K.S.Murulidhara	Gopala Gowda Dodmane
8	R.A. 76/2020 (NOTICE)	<b>28-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Siddagangamma <b>Vs</b> Kanthamma	Vijaya.D
9	P and SC 3/2019 (EVIDENCE)	<b>28-01-2021</b>	Manjunatha R. <b>Vs</b> Nil	Virupakshaiah R.
10	I.C. 1/2020 (FOR OBJECTION)	<b>10-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Rangadhamaiah <b>Vs</b> Geetha.B.C	Shivakumar.B.C
11	Civil Misc. 330/2017 (STEPS)	<b>15-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Kantharaju <b>Vs</b> The Competent Authority Power Grid Corporation of Inaia ltd. Bangalore	Pradeep L.R.
12	Civil Misc. 405/2018 (EVIDENCE)	<b>15-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Muthurayappa <b>Vs</b> Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T
13	Civil Misc. 406/2018 (EVIDENCE)	<b>15-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Yaliyappa <b>Vs</b> Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T



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14	Civil Misc. 407/2018 (EVIDENCE)	<b>15-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Puttanagamma <b>Vs</b> Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T
15	Civil Misc. 423/2018 (EVIDENCE)	<b>15-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Shivanna M.S. <b>Vs</b> The Executive Engineer (Elc)	Dakshinamurthy M.
16	Civil Misc. 76/2019 (FOR ENQUIRY)	<b>16-02-2021</b>	Nagaraju <b>Vs</b> Power Grid Corporation Of India Limited	Lokesh D M
17	Civil Misc. 102/2019 (FOR ENQUIRY)	<b>16-02-2021</b>	M.R.Chandrashekaraiiah <b>Vs</b> The Superintendent Engineer, KPTCL	Roopnagaraj
18	EX 146/2019 (STEPS)	<b>26-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Mahamed Mazar	Lokesh T H
19	Civil Misc. 692/2019 (FOR OBJECTION)	<b>26-02-2021</b>	B.K.Shiva Kumaraswamy <b>Vs</b> The Superintend Engineer	Shashidhara.A.S
20	Civil Misc. 720/2019 (FOR OBJECTION) IA/1/2019	<b>26-02-2021</b>	N.G.Chandrashekhar <b>Vs</b> Assistant Executive Engineer	Bhojakumar

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**III Addl. District Judge Prevention of Atrocities**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	SPL.C 290/2015 (Fixed Date for trial)		Hebbur Police <b>Vs</b> Umesha	Public Prosecutor
2	SPL.C 400/2015 (Fixed Date for trial)		Hebbur Police <b>Vs</b> Kalil Khan	Public Prosecutor
3	SPL.C 120/2018 (Fixed Date for trial)		Handanakere Police station <b>Vs</b> Mahesh	PUBLIC Prosecutor
4	SPL.C 82/2010 (EVIDENCE)		PAVAGADA POLICE <b>Vs</b> R.SIDDALINGAIAH	P.P.
5	SC 309/2012 (ARGUMENTS)		Sira police <b>Vs</b> Mahanthesha	Public Prosecutor
6	SPL.C 300/2014 (HEARING)		State by NEPS, Tumkur <b>Vs</b> A2. Murthy @ Ananda Murthy	PP
7	SPL.C 302/2014 (EVIDENCE)		State by Koratagere Police <b>Vs</b> Ramachandrappa	PP
8	SPL.C 200/2015 (EVIDENCE)		Kyathasandara Police <b>Vs</b> Nagarathnamma	Public Prosecutor
9	SPL.C 210/2015 (EVIDENCE)		Tiptur Town Police <b>Vs</b> Vishwa @ Vishwanatha	Public Prosecutor
10	SPL.C 433/2015 (EVIDENCE)		Chikkanayakanahalli Police <b>Vs</b> Ramesh	Public Prosecutor
11	SPL.C 40/2017 (EVIDENCE)		Chikkanayakanahalli Police <b>Vs</b> Prakash	Public Prosecutor
12	SPL.C 178/2017 (EVIDENCE)		Kallambella Police <b>Vs</b> Doddanigaiah	Public Prosecutor
13	SC 127/2017 (EVIDENCE)		Koratagere police station <b>Vs</b> Rangaraju	Public Prosecutor
14	CRL.A 40/2018 (ARGUMENTS)		D N Ramesh <b>Vs</b> State of Instance of Assistant Drugs Controller Tumkur Circle	Sathaynarayana Reddy

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	Crl.Misc. 1052/2020 (NOTICE)		Muniraju M <b>Vs</b> State of Karnataka by Kyathasandra Police Station	Raghu N.R.
16	Crl.Misc. 1138/2020 (FOR OBJECTION)		Narasimharaju <b>Vs</b> State by Town Police, Tumakuru	H.S.Shafi Ulla
17	Crl.Misc. 1152/2020 (ORDERS)		Kempamma <b>Vs</b> Tumkur Rural Police Station	L.Narashimha Murthy
18	Crl.Misc. 1153/2020 (FOR OBJECTION)		Gangaraju <b>Vs</b> Tumkur Rural Police Station	L. Narasimha Murthy
19	Crl.Misc. 1156/2020 (FOR OBJECTION)		M.Sunil Kumar @ Sunil @ Naku Bashe @ Naku <b>Vs</b> Amruthur Police Station	Ramesh H.N.
20	Crl.Misc. 1158/2020 (FOR OBJECTION)		Lakshmana R. <b>Vs</b> Kodigenahalli Police station	Virupaksha K.R.
<b>CHARGE</b>				
21	SPL.C 456/2019 (FRAMING OF CHARGE OR PLEA)		Women Police Station <b>Vs</b> Amith	Public Prosecutor
<b>WARRANT TO ACCUSED</b>				
22	SPL.C 454/2019 (APPEARANCE OF ACCUSED)		Chelur Police Station <b>Vs</b> Narayanappa	Public Prosecutor

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	M.V.C. 213/2018 (STEPS)		Fouzia Banu <b>Vs</b> Siddaraju M	Naveen Kumar
2	R.A. 77/2019 (PAPER PUBLICATION ISSUED)		Mujib Pasha <b>Vs</b> Khaleel Ahamed	H.M.Nagabhushan
3	R.A. 122/2019 (ARGUMENTS) IA/1/2019		B.Uma <b>Vs</b> S.D.Brahamachar	Hanumantha Reddy  G.K.R.
4	R.A. 44/2020 (ARGUMENTS)		Narasimhamurhty <b>Vs</b> Hanumantharaya	Mallikarjunaiah M
5	R.A. 48/2020 (ARGUMENTS)		Smt. Chikkanarasamma <b>Vs</b> Smt. Shivalingamma	H S R
6	R.A. 57/2020 (ARGUMENTS)		G.V.Veerendra Prasad <b>Vs</b> K.R.Raghavendra Prasad	Maruthi Prasad Hanumantharaya
7	R.A. 67/2020 (ARGUMENTS)		Sannamma <b>Vs</b> Chikkamma	Govindaraju T
8	R.A. 77/2020 (ARGUMENTS)		Narayanappa <b>Vs</b> Khadri Narasimhaiah	Basavaraju.C
9	R.A. 97/2020 (ARGUMENTS)		Nagaraju.D <b>Vs</b> Narasappa	Narasaraju.H.G
10	R.A. 124/2020 (ARGUMENTS)		N.Basavaraju aliyas Basavanna <b>Vs</b> Tara Ramachandraiah	B.S.Yogeesh
11	R.A. 238/2020 (ARGUMENTS) IA/1/2020		Shamaji Rao Dead by L.Rs Krishnoji Rao <b>Vs</b> The Special Land Acquisition officer	Chandrashekariah N M

**Prl. District and Sessions Judge**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	SC 119/2018 (APPEARANCE OF ACCUSED)		Tumkur Rural Police Station <b>Vs</b> Rohith Aliyas Yallapura Rohith	Public Prosecutor

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**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	R.A. 90/2017 (ARGUMENTS) IA/1/2017		N.B. Sumathi Kumar dead by LRs. a). N.S. Sukanya b) G.S. Sudharshan Kumar c) G.S. Abinandan <b>Vs</b> T.S. Impana	M.S. Shreedhar murthy  C S Vijaya Kumar
2	R.A. 258/2018 (ARGUMENTS)		Pathegowda <b>Vs</b> Lakshamma	Thimmaiah M.
3	M.V.C. 1312/2018 (ARGUMENTS)		Lakshmisha <b>Vs</b> Rangaswamaiah	V.R. Venkateshappa
4	M.V.C. 1337/2018 (EVIDENCE)		M.S.Shivaraju @ Shivaraj <b>Vs</b> Nagaraju.M.	Hanumantharayappa
5	R.A. 3/2019 (ARGUMENTS) IA/1/2019		Chigarmaiah <b>Vs</b> N.Dalappa	Chikkonahally Krishnaiah
6	REVIEW MISC 2/2020 (ARGUMENTS)		Honnamma <b>Vs</b> Special Land Acquisition officer	Rajashekaraiah H L
7	M.V.C. 295/2020 (NOTICE)		K.Kadrivelu <b>Vs</b> The Depot Manager, N.W.K.R.T.C., Co.	Anjalidevi R
8	M.V.C. 362/2020 (NOTICE)		Narasamma <b>Vs</b> Ashok A.C.	Doreswamy B S
9	M.V.C. 713/2020 (EVIDENCE)		Chikkahanumaiah <b>Vs</b> Sabanna	Kumaraswamy C S
10	EX 221/2020 (STEPS)		Dastagir <b>Vs</b> Reliance General Insurance Co.Ltd	G.Sajjad Ahmed

**Cases listed below are adjourned due to Covid 19**

11	M.V.C. 536/2020 (NOTICE)	<b>29-12-2020</b>	Hanumantharaya @ Hanumantharayappa <b>Vs</b> Madhu R. since dead by his L.R.father Revanna T.	Govindaraju R.
12	M.V.C. 547/2020 (NOTICE)	<b>29-12-2020</b>	Hanumantharaya @ Hanumantharayappa <b>Vs</b> Madhu R.dead by his L.Rs Revanna T.	Govindaraju R.

**Prl. District and Sessions Judge**  
**Sri. N. Krishnaiah(Incharge)**  
**VI ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	M.V.C. 548/2020 (NOTICE)	<b>29-12-2020</b>	Hanumantharaya @ Hanumantharayappa <b>Vs</b> Madhur R. Since dead by his L.Rs Revanna T.	Govindaraju R.
14	Civil Misc. 646/2018 (EVIDENCE)	<b>01-02-2021</b>	K.R.Renukappa <b>Vs</b> The Executive Engineer	Aslam
15	Civil Misc. 661/2018 (FOR ENQUIRY)	<b>01-02-2021</b>	Shivaraju <b>Vs</b> KUDIGI Transmission Limited	T.S.Natarajaiah
16	Civil Misc. 36/2019 (FOR ENQUIRY)	<b>01-02-2021</b>	Vasanthkumar P.R. <b>Vs</b> KUDIGI Transmission Limited	T.N.Suresha
17	Civil Misc. 72/2019 (EVIDENCE)	<b>01-02-2021</b>	Krishnamuthy <b>Vs</b> The Manager	Roopa Nagaraj
18	Civil Misc. 248/2019 (EVIDENCE)	<b>01-02-2021</b>	D.Shivakumar <b>Vs</b> Deputy General Manager, Power Grid Corporation of India Limited	Y.H.Himantha raj
19	Civil Misc. 445/2019 (EVIDENCE)	<b>01-02-2021</b>	S.Lakkappa <b>Vs</b> The Manager Power Greed Corporation of India Ltd	Girish
20	Civil Misc. 446/2019 (EVIDENCE)	<b>01-02-2021</b>	Nanjundaiah <b>Vs</b> The Manager Power Greed Corporation of India Ltd	Girish
21	Civil Misc. 447/2019 (EVIDENCE)	<b>01-02-2021</b>	Gangamma <b>Vs</b> The Manager Power Greed Corporation of India Ltd	Girish
22	Civil Misc. 448/2019 (EVIDENCE)	<b>01-02-2021</b>	Harisha <b>Vs</b> The Manager Power Greed Corporation of India Ltd	Girish
23	Civil Misc. 467/2019 (EVIDENCE)	<b>01-02-2021</b>	Basavaraju <b>Vs</b> The Manager Power Greed Corporation of India Ltd	Girish
24	Civil Misc. 468/2019 (EVIDENCE)	<b>01-02-2021</b>	K.V.Shivakumar <b>Vs</b> The Manager Power Greed Corporation of India Ltd	Girish

**Prl. District and Sessions Judge**  
**Sri. N. Krishnaiah(Incharge)**  
**VI ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 05-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	Civil Misc. 512/2019 (FOR OBJECTION)	<b>01-02-2021</b>	Chikkalingaiah <b>Vs</b> Deputy General Manager Power Greed Corporation of India Ltd	Doddashanaiah R V
26	Civil Misc. 517/2019 (STEPS) IA/1/2019	<b>01-02-2021</b>	K.M.Lingappa <b>Vs</b> H.N.Manjula	Mamatha A C
27	Civil Misc. 569/2019 (FOR OBJECTION) IA/1/2019	<b>01-02-2021</b>	E.Nagaraju <b>Vs</b> K.Chennakeshavulu	Raghavendra Y
28	Civil Misc. 605/2019 (FOR ENQUIRY) IA/1/2019 IA/2/2019	<b>01-02-2021</b>	Mohammed Nayeem <b>Vs</b> Vijaya @ Vijaya Prasad	Anil J
29	EX 214/2020 (NOTICE)	<b>01-02-2021</b>	IFFCO TOKIO General Insurance Co.limited <b>Vs</b> T.H.Shivakumar	Jyothi B.
30	EX 218/2020 (NOTICE)	<b>01-02-2021</b>	Kum Sahana <b>Vs</b> Chetak International Private Limited	A.V.Malini



**Prl. District and Sessions Judge**

**Sri. N. Krishnaiah**

**Addl. District and Sessions Judge-FTSC-I, Tumakuru (Spl. Court for Trial of cases under POCSO Act)**

**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	SPL.C 280/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Tumkur Rural Police <b>Vs</b> Mufthi Musharaf	public Prosecutor
2	SPL.C 298/2015 (EVIDENCE)		Tumkur Rural Police <b>Vs</b> Kodilingappa @ Kodilingaiah	Public Prosecutor
3	SPL.C 187/2017 (EVIDENCE)		Sira Police <b>Vs</b> Harish	Public Prosecutor
4	SPL.C 258/2017 (ACCUSED STATEMENT u/s 313 CrPC)		Gubbi Police <b>Vs</b> Abhishek	
5	SPL.C 700/2017 (EVIDENCE)		Huliyurdurga Police station <b>Vs</b> Sanjaya S Alias Sanju	Public Prosecutor
6	SPL.C 517/2018 (ARGUMENTS)		Turuvekere Police Station <b>Vs</b> Byresha	Public Prosecutor
7	SPL.C 80/2019 (EVIDENCE)		Huliyurdurga Police station <b>Vs</b> Venkatesh	Public Prosecutor
8	SPL.C 242/2019 (EVIDENCE)		Huliyurdurga Police station <b>Vs</b> Shankara	Public Prosecutor
9	SPL.C 246/2019 (EVIDENCE)		Nonavinakere Police Station <b>Vs</b> Manjunatha @Manja @Karadi	Public Prosecutor
10	SPL.C 122/2020 (Await Report)		Women Police Station <b>Vs</b> Mohamed Gouse	P.P.
11	CrI.Misc. 1134/2020 (ARGUMENTS)		Ramesha <b>Vs</b> Kallambella Police station	Shivashankara K.
12	CrI.Misc. 1139/2020 (ORDERS)		Danappa <b>Vs</b> State by Handanakere Police	M.N.Kumaraswamy

**Prl. District and Sessions Judge**  
**Sri. Sudhindranath S**  
**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER**  
**PREVENTION OF CORRUPTION ACT)**  
**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11.00 AM to 02.00PM</b>				
1	SPL.C 226/2016 (EVIDENCE)		Lokayuktha Police <b>Vs</b> M G Rangaraju	Public Prosecutor  R Sathish
2	SPL.C 260/2016 (EVIDENCE)		Lokayuktha Police <b>Vs</b> K Lakshmikantha	Public Prosecutor  Krishnasastri T S
3	SPL.C 271/2016 (EVIDENCE)		Lokayuktha Police <b>Vs</b> Gopal Bhajanthri	Public Prosecutor  R Jagannath
4	SPL.C 304/2016 (EVIDENCE)		Lokayuktha Police <b>Vs</b> Ramesh	Public Prosecutor  Krishnasastri T S
5	SPL.C 333/2019 (EVIDENCE)		Anti corruption Bureau Police station <b>Vs</b> Chandrashekar	Public Prosecutor  R Sathish
6	SPL.C 391/2019 (EVIDENCE)		Anti corruption Bureau Police station <b>Vs</b> T K Tippurao	Public Prosecutor
7	SPL.C 345/2020 (SUMMONS)		Anti corruption Bureau Police station <b>Vs</b> Tirumalayya K.N.	P.P.
8	SPL.C 346/2020 (SUMMONS)		Anti corruption Bureau Police station <b>Vs</b> M.V.Ramakrishnaiah	P.P.
9	SPL.C 347/2020 (SUMMONS)		Anti corruption Bureau Police station <b>Vs</b> C.Chethankumar	P.P.

**Prl. District and Sessions Judge**  
**Sri. Sudhindranath S**  
**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER**  
**PREVENTION OF CORRUPTION ACT)**  
**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	M.V.C. 609/2020 (SETTLEMENT)		Kemparaju N.S. <b>Vs</b> Mahalingaiah G.C.	Chandrashekaraiah A S
2	M.V.C. 610/2020 (SETTLEMENT)		Nagaraju C.P. <b>Vs</b> Mahalingaiah G.C.	Chandrashekaraiah A S
3	M.V.C. 1184/2019 (STEPS)		S.Shyamala <b>Vs</b> M.Bheemappa	Ramachandra C V  B K Chandrashekaraiah
4	M.V.C. 1339/2019 (STEPS)		Vipin Kumar K.R. <b>Vs</b> Nataraj	Kariyanna GH
5	R.A. 265/2019 (JUDGEMENT) IA/1/2019		Lakshamma <b>Vs</b> Lakshmirama.T.H	Ramakrishnaiah.S.R  Harishbabu M S
6	P and SC 6/2019 (await notice) IA/1/2019		Raghavendra <b>Vs</b> Usha	Poonam.N
7	M.V.C. 1466/2019 (EVIDENCE)		Madappa <b>Vs</b> Vice Chairman and Managing Director ASPRTC.,	Sanneerappa G.H.  N Basavaraju
8	EX 588/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Jayaramu.B	Sannamarappa J B
9	Civil Misc. 617/2019 (STEPS)		Special Land Acquisition officer and Competent Authority <b>Vs</b> N.Pravinna Kumar	Prakasha Angadi.B.V  Krishnappa
10	M.V.C. 1470/2019 (EVIDENCE)		Shivaputrappa @ Shivaputra <b>Vs</b> Dada Rangnath Bhagade	Raghavendra.B
11	Civil Misc. 632/2019 (FOR OBJECTION)		Special Land Acquisition officer and Competent Authority <b>Vs</b> R.Mahalingaiah	Prakash Angadi.B.V  Shivakumar Biligere
12	Civil Misc. 633/2019 (FOR OBJECTION)		Special Land Acquisition officer and Competent Authority <b>Vs</b> Panchaksharaiah	Prakash Angadi.B.V  Muralikrishna
13	M.V.C. 1503/2019 (EVIDENCE)		Siddalingaiah <b>Vs</b> Srinivasamurthy N.M.	Chandrashekar M S

**Prl. District and Sessions Judge  
Sri. Sudhindranath S  
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER  
PREVENTION OF CORRUPTION ACT)  
Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	R.A. 134/2020 (ARGUMENTS)		Hanumakka <b>Vs</b> Yanjari Siddaiah	Doddashanaiah R V
15	R.A. 148/2020 (FOR OBJECTION)		H.Abdul Ghani <b>Vs</b> H.Govindaraju	Shivarajappa.K Shivananjappa P
16	R.A. 155/2020 (JUDGEMENT)		Siddagangaiah <b>Vs</b> Basavaraju	Borappa.K C R Ashwath Kumar
17	R.A. 156/2020 (ARGUMENTS)		Chikkarangamma <b>Vs</b> Narasimaiah	S.V.Ravindranath Tagor
18	M.V.C. 502/2020 (STEPS)		Keerthana N. <b>Vs</b> K.Basavarajegowda	C.Sureshkumar
19	M.V.C. 503/2020 (NOTICE)		Lalithamma <b>Vs</b> K.Basavarajegowda	C.Sureshkumar
20	Civil Misc. 276/2020 (FOR ENQUIRY)		Vijayambika <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited	Jayarangaiah P R
<b><u>11.00 AM to 02.00PM</u></b>				
21	R.A. 68/2015 (ARGUMENTS) IA/1/2015 IA/2/2015		K.C. Jayanna <b>Vs</b> K.S. Basavarajaiah dead by his L.Rs. 1a Sowbhagya	Rajanna K C Ranganathreddy H V
22	R.A. 94/2016 (Respondent Arguments)		Gangamma <b>Vs</b> Nellamma	S.K. Mallikarjuna
23	R.A. 95/2016 (ARGUMENTS) IA/1/2016		Neelamma <b>Vs</b> Gangamma	S. Mukunda Mallikarjuna S K
24	R.A. 321/2018 (JUDGEMENT)		Rangegowda <b>Vs</b> Special Land Acquisition officer	T.N.Suresha Sudheendra Kumar M
25	R.A. 93/2019 (JUDGEMENT) IA/1/2019 IA/2/2019		The Deputy Chief Engineer( Representing the Chief Engineer ) <b>Vs</b> Badrunnissa	G.S.Ramasesha M E Nijalingappa
26	R.A. 123/2019 (HEARING)		Puttathayamma <b>Vs</b> Bhagyamma	Mallikarjunaiah M

**Prl. District and Sessions Judge**  
**Sri. Sudhindranath S**  
**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER**  
**PREVENTION OF CORRUPTION ACT)**  
**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	REV (RENT) 1/2019 (HEARING) IA/1/2019 IA/2/2019		D.Ravishankar <b>Vs</b> M.Kumari Kusuma	Jagadeeshachari
28	M.V.C. 843/2019 (EVIDENCE)		Maradirangaswamyya Alias Rangaswamy.R <b>Vs</b> Praveen Kumar.M.N	Raghavendra.B
29	M.V.C. 1044/2019 (EVIDENCE)		Ruben.V <b>Vs</b> Vijayaraj	Sandeep.T.L
30	EX 380/2019 (STEPS)		Satish Kumar.G.V <b>Vs</b> Vishwa Vijetha Chits(R) Pvt.Ltd.,	Borappa.K
31	M.V.C. 1183/2019 (NOTICE)		S.Suhas <b>Vs</b> M.Bheemappa	Ramachandra.C.V  B K Chandrashekaraiiah

**Cases listed below are adjourned due to Covid 19**

32	EX 589/2019 (NOTICE)	<b>18-12-2020</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Shahat Ali.K	Sannamarappa J B
33	EX 590/2019 (STEPS)	<b>18-12-2020</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Naveen Kumar.S.J	Sannamarappa J B
34	EX 591/2019 (STEPS)	<b>18-12-2020</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Ranganatha.P	Sannamarappa J B
35	EX 592/2019 (NOTICE)	<b>18-12-2020</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Suresha	Sannamarappa J B
36	EX 593/2019 (STEPS)	<b>18-12-2020</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Ranganatha.Y.R	Sannamarappa J B
37	EX 594/2019 (STEPS)	<b>18-12-2020</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Riyaz Ahammed	Sannamarappa J B
38	EX 595/2019 (STEPS)	<b>18-12-2020</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Manjunatha.H	Sannamarappa J B

**Prl. District and Sessions Judge**  
**Sri. Sudhindranath S**  
**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER**  
**PREVENTION OF CORRUPTION ACT)**  
**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
39	EX 617/2019 (STEPS)	<b>18-12-2020</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Shamshuddeen	Ganesh Prasad K
40	EX 618/2019 (NOTICE)	<b>18-12-2020</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Maruthi.H	Ganesh Prasad K
41	EX 619/2019 (NOTICE)	<b>18-12-2020</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Mohammed Thoufiq.M	Ganesh Prasad K
42	EX 620/2019 (NOTICE)	<b>18-12-2020</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Ghouse Madeen	Ganesh Prasad K
43	EX 233/2020 (await notice)	<b>18-12-2020</b>	Chikkamma <b>Vs</b> The Managing Director., Karnataka State Road, Transportation Corporation.,	Chandrashekaraiah A S